

**ESTIMATES COMMITTEE  
(1969-70)**

(FOURTH LOK SABHA)

**NINETY-FIRST REPORT**

**MINISTRY OF FOOD, AGRICULTURE, COMMUNITY  
DEVELOPMENT AND CO-OPERATION  
(Department of Agriculture)**

**Action taken by Government on the recommenda-  
tions contained in the Forty-first Report of the  
Estimates Committee (Fourth Lok Sabha) on the  
Ministry of Food, Agriculture, Community Develop-  
ment and Co-operation (Department of Agriculture)  
—Central Institute of Fisheries Operatives,  
Ernakulam.**



**LOK SABHA SECRETARIAT  
NEW DELHI**

*July, 1969/Asadha, 1891 (Saka)*

*Price : Re. 0.45 Paise*

336.395A

**LIST OF AUTHORISED AGENTS FOR THE SALE OF LOK SABHA  
SECRETARIAT PUBLICATIONS**

Sl. No.	Name of Agent	Agency No.	Sl. No.	Name of Agent	Agency No.
<b>ANDHRA PRADESH</b>					
1.	Andhra University General Cooperative Stores Ltd., Waltair (Visakhapatnam)	8	12.	Charles Lambert & Company, 101, Mahatma Gandhi Road, Opposite Clock Tower, Fort, Bombay.	30
2.	G.R. Lakshminpathy Chetty and Sons, General Merchants and News Agents, Newpet, Chandragiri, Chittoor District.	94	13.	The Current Book House, Maruti Lane, Raghunath Dadaji Street, Bombay-1.	60
<b>ASSAM</b>					
3.	Western Book Depot, Pan Bazar, Gauhati.	7	14.	Deccan Book Stall, Ferguson College Road, Poona-4.	65
<b>BIHAR</b>					
4.	Amar Kitab Ghar, Post Box 78, Diagonal Road, Jamshedpur.	37	15.	M/s. Usha Book Depot, 585/A, Chira Bazar, Khan House, Girgaum Road, Bombay-2 BR.	5
<b>GUJARAT</b>					
5.	Vjay Stores, Station Road, Anand.	35	<b>MYSORE</b>		
6.	The New Order Book Company, Ellis Bridge, Ahmedabad-6.	63	16.	M/s. Peoples Book House, Opp. Jaganmohan Palace, Mysore-1.	16
<b>HARYANA</b>					
7.	M/s. Prabhu Book Service, Nai Subzmandi, Gurgaon. (Haryana).	14	<b>RAJASTHAN</b>		
<b>MADHYA PRADESH</b>					
8.	Modern Book House, Shiv Vilas Palace, Indore City.	13	17.	Information Centre, Government of Rajasthan, Tripolia, Jaipur City.	38
<b>MAHARASHTRA</b>					
9.	M/s. Sunderdas Gianchand, 601, Girgaum Road, Near Princess Street, Bombay-2	6	<b>UTTAR PRADESH</b>		
10.	The International Book House (Private) Limited, 9, Ash Lane, Mahatma Gandhi Road, Bombay-1.	22	18.	Swastik Industrial Works, 59, Holi Street, Meerut City.	2
11.	The International Book Service, Deccan Gymkhana, Poona-4.	26	19.	Law Book Company. Sardar Patel Marg, Allahabad-1.	48
<b>WEST BENGAL</b>					
<b>MAHARASHTRA</b>					
9.	M/s. Sunderdas Gianchand, 601, Girgaum Road, Near Princess Street, Bombay-2	6	20.	Granthaloka, 5/1, Ambika Mookherjee Road, Belgharia, 24 Parganas.	10
10.	The International Book House (Private) Limited, 9, Ash Lane, Mahatma Gandhi Road, Bombay-1.	22	21.	W. Newman & Company Ltd., 3, Old Court House Street, Calcutta.	44
11.	The International Book Service, Deccan Gymkhana, Poona-4.	26	22.	Firma K.L. Mukhopadhyay, 6/1A, Banchharam Akur Lane, Calcutta-12	82
<b>WEST BENGAL</b>					
<b>MAHARASHTRA</b>					
9.	M/s. Sunderdas Gianchand, 601, Girgaum Road, Near Princess Street, Bombay-2	6	23.	M/s. Mukherji Book House, 8B, Duff Lane, Calcutta-6.	1

## CONTENTS

	PAGE
COMPOSITION OF THE COMMITTEE . . . . .	(iii)
COMPOSITION OF STUDY GROUP 'E' . . . . .	(v)
INTRODUCTION . . . . .	(vii)
CHAPTER I—Report . . . . .	1
CHAPTER II—Recommendations that have been accepted by Government . . . . .	2
CHAPTER III—Recommendations which the Committee do not desire to pursue in view of the Government's reply . . . . .	13
APPENDIX:—Analysis of the action taken by Government on the recommendations contained in the 41st Report of the Estimates Committee (Fourth Lok Sabha) . . . . .	18

PARLIAMENT LIBRARY  
(Library & Reference Service)  
Central Govt. Publications  
Acc No. R...31539... (7)  
Date.....24-7-69.....

**ESTIMATES COMMITTEE**

**(1969-70)**

**CHAIRMAN**

**Shri M. Thirumala Rao**

**MEMBERS**

2. Shri K. M. Abraham
3. Shri S. A. Agadi
4. Shri B. Anjanappa
5. Shri R. S. Arumugam
6. Shri Bedabrata Barua
7. Shri Brijraj Singh Kotah
8. Shri Dalbir Singh Choudhari
9. Shri Hem Raj
10. Shri Hukam Chand Kachwai
11. Shri M. Kamalanathan
12. Shri Bhānudas Ramchandra Kavade
13. Shri H. Ajmal Khan
14. Shri Samarendra Kundu
15. Mahindra Bahadur Raja Kamakhya Prasad Singh Deo
16. Shri Masuriya Din
17. Shri Kartik Oraon
18. Shri Sarjoo Pandey
19. Shri Manubhai Patel
20. Shri Shashi Bhushan
21. Shri Ramavatar Shastri
22. Shri Shiv Kumar Shastri
23. Shri Nuggehalli Shivappa
24. Shri Arangil Sreedharan
25. Shri S. Supakar

(iv)

26. Shri G. G. Swell
27. Shri K. N. Tewari
28. Shri Gunanand Thakur
29. Shri Tula Ram
30. Shri Ramesh Chandra Vyas

SECRETARIAT

Shri M. S. Sundaresan—*Deputy Secretary.*

Shri T. N. Dhar—*Under Secretary.*

**STUDY GROUP 'E' OF THE ESTIMATES COMMITTEE  
(1968-69)**

**CONVENER**

**Shri J. M. Lobo Prabhu**

**MEMBERS**

- 2. Shri R. S. Arumugam**
- 3. Shri Panna Lal Barupal**
- 4. Shri Onkar Lal Berwa**
- 5. Shri Hardayal Devgun**
- 6. Shri Tulshidas Jadhav**
- 7. Shri C. Janardhanan**
- 8. Shri Yashwant Singh Kushwah**
- 9. Shri Inder J. Malhotra**
- 10. Shri Bibhuti Mishra**
- 11. Shri Kartik Oraon**
- 12. Shri Chintamani Panigrahi**
- 13. Shri Erasmo de Sequeria**
- 14. Shri Rajdeo Singh**
- 15. Shri Arangil Sreedharan**

## INTRODUCTION

I, the Chairman of the Estimates Committee having been authorised by the Committee to submit the Report on their behalf, present this Ninety-first Report on action taken by Government on the recommendations contained in the 41st Report of the Estimates Committee (Fourth Lok Sabha) on the Ministry of Food), Agriculture, Community Development and Cooperation (Department of Agriculture)—Central Institute of Fisheries Operatives, Ernakulam.

2. The 41st Report of the Estimates Committee (Fourth Lok Sabha) was presented to the Lok Sabha on the 3rd April, 1968. Replies indicating action taken on the various recommendations contained in the Report were furnished by Government on the 7th February, 1969. The Study Group 'E' of the Estimates Committee (1968-69) considered the replies received from the Ministry on the 13th March, 1969. The draft Report was adopted by the Committee on the 24th April, 1969.

3. The Report has been divided into the following chapters:—

I. Report;

II. Recommendations that have been accepted by Government;  
and

III. Recommendations which the Committee do not desire to pursue in view of the Government's reply.

4. An analysis of the action taken by Government on the recommendations contained in the 41st Report of the Estimates Committee (Fourth Lok Sabha) is given in Appendix to this Report. It would be observed therefrom that out of 23 recommendations made in the said Report, 18 recommendations, i.e. 78.26 per cent, have been accepted by Government. The Committee do not desire to pursue five recommendations, i.e. 21.74 per cent, in view of Government's replies.

NEW DELHI;  
May, 31, 1969.

M. THIRUMALA RAO,  
Chairman,

---

Jyaistha 10, 1891 (S).

*Estimates Committee.*

## CHAPTER I

### REPORT

The Estimates Committee are glad to observe that the recommendations contained in their 41st Report (Fourth Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)—Central Institute of Fisheries Operatives, Ernakulam, have been replied to by Government in time and generally to their satisfaction.

The Committee desire that further information on the progress made in the implementation of some of the recommendations may be furnished to the Committee.



## CHAPTER II

### RECOMMENDATIONS THAT HAVE BEEN ACCEPTED BY GOVERNMENT

#### Recommendation (Serial No. 1) Para No. 1.9

The Committee note that the Central Institute of Fisheries Operatives has been set up to provide institutional training to operatives at various levels of skills in fishing navigation, boat-building, marine engineering, etc. The Committee hope that the Institute when fully developed would be in a position to satisfy the growing demands of various categories of operatives required for the fishery industry in the coming years. The Committee would stress the need for maintaining close coordination with the Central Institute of Fisheries Education at Bombay which gives composite training to administrative personnel of higher categories in a large number of fields pertaining to fisheries. These two Institutes as well as the State Training Institutes should be in a position to meet the manpower requirements of the developing fishery industry.

#### Reply of Government

The position is being constantly reviewed to ensure that the capacity of the units of the Institute is co-related with the growing demand for various categories of operatives.

Coordination between the two Institutions could be in (i) part-time lectures, (ii) use of facilities for practical instruction to the extent required and (iii) organisation of field trips. Instructions have been issued to the Institutions that facilities at their disposal, either by way of expertise in specialised fields or specialised equipments or facilities should be placed at the disposal of trainees of other Institutes in appropriate cases and that arrangements of this nature should be worked out wherever feasible.

[Ministry of Food, Agriculture, C.D & C, O.M. No. F. 24-24/68-Fy. (Instt.), dated the 7th February, 1969].

#### Recommendation (Serial No. 2) Paras Nos. 2.19, 2.20 and 2.21

2.19. The Estimates Committee note that the Committee on Fisheries Education had given the revised assessment of technical per-

sonnel for fisheries required to be trained by 1966 in its report published in August, 1969. As against 150 Skippers, Master Fishermen, Mates, etc. for large and medium vessels, 50 Gear Technicians and 100 Engine Drivers, the Institute could train only 59 Fishing Mates, 49 Engine Drivers and 19 Gear Technicians by the end of the Third Five Year Plan period. The Committee feel that had the Government acted promptly to set up the Central Institute of Fisheries Operatives on the basis of the recommendation made by the Committee on Fisheries Education in 1959, facilities could have been created much earlier for imparting training to the various categories of technical personnel required for fisheries development. As matters stand, the Institute was set up in 1963 and is confronted with a big gap between the requirement and the availability of technical personnel. An all-out effort has, therefore, to be made to bridge the gap so that the fisheries development plans are not hampered.

2.20. The Committee note that 500 Boat-Building Foremen, 100 Teacher Trainees and 250 Shore Mechanics would be required by 1970-71 but the Institute would not be in a position to meet this requirement in full even after creating additional facilities by way of new Sub-Station. They are also un-happy to note that this Institute would not be able to train any Marine Engineers even by 1970-71 although 50 Marine Engineers would, according to the Ministry, be required by then. The Committee, however, are glad to note that the target for training Skippers, Engine Drivers (Class I) and Radio Telephone Operators would be exceeded by 1970-71 after additional training facilities are created by that time.

2.21. The Committee would suggest that a more realistic assessment of the training requirements of the various categories of technical personnel required during the next five years be made and a phased programme drawn up for augmenting the training facilities in the Institute as well as in the Sub-Station which are proposed to be set up, so that there is no further shortfall in the number of trained personnel by the end of 1972-73.

### **Reply of Government**

2.19. The delay in setting up the Central Institute of Fisheries Operatives was due to the difficulties in obtaining the services of a suitable Expert. This Expert arrived in India in January, 1962 and his report was received by the Government in April, 1962. On his recommendation, the Institute was set up in July, 1963.

In order to bridge the gap between the requirements of trained Operatives and the present intake capacity, it is proposed to strengthen and augment the intake capacity at the Central Institute of

Fisheries Operatives at Ernakulam and Madras and also to establish additional centres, if required, during the Fourth Five Year Plan period.

2.20. The extent of availability of trained personnel is being periodically assessed against the actual requirements and all possible measures will be taken to ensure availability of trained operatives for the implementation of the development programme.

2.21. The suggestion has been noted for compliance. The State Governments have already been requested to intimate the training requirements during the Fourth Five Year Plan. The plans will be considered and finalised in consultation with them.

[*Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969.*]

#### **Recommendation (Serial No. 4) Para No. 2.39**

The Committee note that the duration of the training course in the various training centres under the State Governments varies from State to State extending from 4 months to 10 months. They suggest, therefore, that the need for having uniformity in the duration as well as the courses of training should be emphasised on various State Governments so as to avoid different levels of efficiency amongst the personnel trained in different State centres.

#### **Reply of Government**

The Ministry accepts the suggestion that the need for having uniformity in the duration as well as the courses of training should be impressed on various State Governments, so as to avoid different levels of efficiency amongst the personnel trained in different State centres.

The Government of India have already set up a Committee consisting of State and Central Government officials to examine substantially the same points suggested by the Estimates Committee and make suitable recommendations. It is proposed to advise the State Governments on the subject suitably in the light of the recommendations of this Committee which are expected to be received shortly.

[*Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969.*]

### **Recommendation (Serial No. 5) Para No. 2.40**

The Committee recommend that the Ministry should review the position regarding expansion of training facilities both at the Fisheries Training Centres in the States and in the Central Institute of Fisheries Operatives and its Sub-Stations so as to have a co-ordinated approach in the matter. If the intention of the Ministry is that the training facilities for larger vessels should be concentrated in the Central Institute and its Sub-Stations, this should be clearly pointed out to the State Governments concerned so that there is no duplication of training facilities. Moreover, keeping in view the need to train up the personnel estimated to meet the needs of fisheries development anticipated, the Ministry should carry out expansion in the training facilities for Fisheries Operatives ensuring at the same time that the maximum utilisation is made of the existing facilities in the various centres and the Institute and its Sub-Stations.

### **Reply of Government**

A re-assessment of the overall requirements of trained personnel is being made to meet the requirements of trained personnel during the Fourth Plan at the State Centres as well as the Central Institutes. While examining the man-power requirements for the Fourth Plan, it is also proposed to include necessary schemes for expanding the capacity of the State Fisheries Training Centres and for Central Institutions. It is the intention of the Ministry to concentrate all training facilities for larger vessels at the Central Institute of Fisheries Operatives and its Sub-Stations. This has been clearly pointed out to the State Governments.

Keeping in view the need to train up the personnel estimated to meet the needs of the fisheries development anticipated, maximum utilisation will be made of the existing facilities in the various centres and the Institute and its Sub-Stations.

*[Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969].*

### **Recommendation (Serial No. 6) Para No. 2.41**

The Committee hope that the persons trained in the Fisheries Training Centres in the States and in the Central Institute of Fisheries Operatives and its Sub-Stations will be gainfully employed in the trade in which they have been trained.

### **Reply of Government**

With the rising tempo of mechanisation and the introduction of programmes for introduction of trawlers on a substantial scale it is unlikely that there will be any difficulty in trained candidates securing gainful employment in this field.

With a view to watching the progress in the employment of trained personnel, the State Governments have been requested through a circular, to adopt a system of collecting information periodically from candidates who have completed their training. Necessary proformae for the purpose have also been furnished and a watch will be kept on the position.

*[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy (Instt.), dated the 7th February, 1969].*

### **Recommendation (Serial No. 7) Para No. 3.3**

The Committee are happy to note that the Institute gives a three-month preparatory training to the new entrants. They trust that this facility will be continued and made a part of the training course so that more and more fishermen can take advantage of the training imparted at the Institute.

### **Reply of Government**

The Ministry agrees with the observation of the Estimates Committee that the facility of a three-month preparatory training to the new entrants should be continued as part of the training course. It is hoped that more and more fishermen will take advantage of the training imparted at the Institute.

*[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy (Instt.), dated the 7th February, 1969].*

### **Comments of the Committee**

A report may be sent after a year of the total intake of fishermen.

### **Recommendation (Serial No. 8) Para No. 3.4**

The Committee agree with the observations of Mr. Hans Tambs-Lyche, a Norwegian Fisheries Training Expert, who prepared the Project Report on the establishment of the Institute that the students at the Operatives Training Institute should be recruited from

among the fishermen and as far as Master Fishermen, Engine Drivers and Gear Technicians are concerned, that would rather be a necessity. They would urge that while admitting candidates preference should be given to young fishermen having background education upto 8th standard. The States may be requested to give wide publicity through fisheries schools about the facilities for training available at the Institute.

### **Reply of Government**

To give effect to this Recommendation, it has been provided in the relevant regulations that preference should be given to persons having about 5 years' experience of marine fishing involving the use of mechanised or non-mechanised boats.

The States have been addressed to give wide publicity through Fisheries Schools about the facilities for training in marine operative courses available at the Institute.

*[Ministry of Food, Agriculture, C.D & C, O.M. No. F. 24-24/68-Fy (Instt.), dated the 7th February, 1969].*

### **COMMENTS OF THE COMMITTEE**

Figures of fishermen enrolled may be supplied after a year.

### **Recommendation (Serial No. 9) Para No. 3.7**

While the Committee are glad to note that the Institute has started training courses for Shore Mechanics and Radio Telephone Operators, they fail to understand why it could not be possible for the Institute to ascertain well in advance the firm requirements for such personnel from the States before finalising arrangements for starting the courses. They hope that the Institute would ensure that the intake capacity for these two categories of personnel is fully utilised.

### **Reply of Government**

The arrangements for starting the courses were finalised on the basis of an overall assessment of the requirements of trained personnel made by the Committee on Fisheries Education and subsequently approved with some modifications by the Central Board of Fisheries.

Steps are being taken to see that the intake capacity for those two categories of personnel at the Institute is fully utilised.

*[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy (Instt.), dated the 7th February, 1969].*

### Comments of the Committee

A report may be sent after a year.

#### Recommendation (Serial No. 10) Para No. 3.16

The Committee note that the Ministry of Transport has not accepted the suggestion with regard to modifications in the Rules and Regulations applicable to Motorised Fishing Vessels, 1959 on the ground that "relaxations will, however, be considered if any difficulties are experienced and exemption granted in suitable cases." The Committee do not know whether the Skippers and owners of vessels concerned are aware of the decision of the Ministry of Transport as otherwise it is unlikely that they will seek relaxation.

#### Reply of Government

Owners of fishing vessels which require relaxations are the Deep Sea Fishing Organisation of the Central Government, State Governments and a few commercial organisations, and they are all aware of the need for obtaining relaxation from the Ministry of Transport. In fact, M/s. New India Fisheries Ltd. as also one or two firms in Cochin and the Orissa Fisheries Development Corporation had actually applied to the Mercantile Marine Department for such relaxations.

[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.), dated the 7th February, 1969].

#### Recommendation (Serial No. 12) Paras Nos. 3.26 and 3.27

The Committee note that the present syllabii for various courses conducted at the Institute were drawn up in 1964. They would suggest that the syllabii may be reviewed periodically in the light of the experience gained. The first such review may be conducted in 1969 and thereafter on a quinquennial basis.

The Committee would also suggest that this review may be undertaken by a Study Team which should include representatives of State Governments, the Mercantile Marine Department, the industry and other interests engaged in the development of fishery industry.

#### Reply of Government

The Recommendation is accepted. Necessary action is being taken to set up a Review Committee on the lines suggested by the Committee.

[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.), dated the 7th February, 1969].

**Recommendation (Serial No. 14) Para No. 3.40**

The Committee note that the present Teacher-Student ratio in the Institute is satisfactory. This should be maintained.

**Reply of Government**

The Director of the Institute has been requested to review the ratio periodically so as to ensure that the present Teacher-Student ratio is maintained.

[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy (Instt.), dated the 7th February, 1969].

**Recommendation (Serial No. 15) Para No. 3.45**

While agreeing that, in view of the specialised nature of training and equipment etc. the cost per student may not be considered very high, the Committee would like to point out that if the training capacity at the Institute is fully utilised the cost per trainee can be further reduced. They would also urge the Ministry to work out a formula for determining the cost of training per trainee at the Institute.

**Reply of Government**

The Ministry agree with the suggestion that the cost per trainee can be further brought down with utilisation of the capacity.

The question of increasing the number of candidates has been taken up with the State Governments. A cost per trainee formula which would be suitable for maintaining a watch on the economic utilisation of the facilities provided by the Institute is being worked out in consultation with the Director of the Institute.

[Ministry of Food, Agriculture, C.D & C, O.M. No. F. 24-24/68-Fy (Instt.), dated the 7th February, 1969].

**Recommendation (Serial No. 16) Para No. 3.49**

The Committee trust the position with regard to the rate of stipends will be reviewed in the near future in consultation with States as the rate was fixed long ago and needs revision in view of the rising cost of living prevailing in the country.



### Reply of Government

The recommendation is accepted and the question of revision of the stipends is being examined in consultation with the State Governments.

[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969].

#### Recommendation (Serial No. 18) Para No. 4.8

The Committee are glad to note that rules for the recruitment and promotion of majority of Class I and Class II posts have been finalised and rules for other posts are being finalised in consultation with the Union Public Service Commission/Ministry of Home Affairs etc. They trust that the rules relating to the other posts will be finalised without delay and it will be possible for the organisation to recruit suitable persons and fill up the vacant posts of gazetted officers early.

### Reply of Government

The recruitment rules for the remaining Class I and Class II posts have also since been finalised. The rules for the Class III posts, except those relating to crew of vessels, have also been finalised. The rules relating to the crew are being finalised in consultation with the Ministry of Home Affairs.

[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969].

#### Recommendation (Serial No. 19) Para No. 4.8

The Committee hope that the non-gazetted posts which have since been cleared for recruitment will be filled up shortly. The Committee need hardly emphasise that keeping a large number of posts vacant especially in training Institutes is detrimental to the interests of the Institute itself as the training programme is upset thereby delaying the entire training programme.

### Reply of Government

The Government agree with the observation made by the Estimates Committee. All the non-gazetted posts in the Central Institute of Fisheries Operatives have since been filled up except the posts of Wireless Operator and Attender. A post of Wireless Supervisor

in a higher grade has been sanctioned in place of the post of Wireless Operator. Steps are being taken to fill the two posts of Wireless Supervisor and Attender as early as possible.

[*Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969.*]

**Recommendation (Serial No. 21) Para No. 4.11**

Since the Central Institute of Fisheries Operatives is the leading Institution for training Operatives of various skills required by the developing fishery industry of the country, it is desirable that it should publish its own annual report. The Committee hope that the Ministry will ensure the publication of an annual report beginning from the next financial year.

**Reply of Government**

The Ministry accepts the recommendation. The annual reports of the Institute will be published with effect from the financial year 1968-69.

[*Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969.*]

**Recommendation (Serial No. 22) Para No. 4.13**

The Committee feel that the working of any Organisation or training institute needs to be evaluated at certain intervals. They suggest that a review of the functioning of the Institute may be made after the financial year 1968-69. Thereafter an evaluation of the working of the Institute may be made on a quinquennial basis on the lines suggested by the Estimates Committee in para 9 of their 76th Report on the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) Indian Agricultural Research Institute, New Delhi.

**Reply of Government**

The recommendation that a review of the functioning of the Institute may be made after the financial year 1968-69 and that a quinquennial evaluation may be conducted thereafter is accepted. Steps will be taken accordingly.

[*Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969.*]

**Recommendation (Serial No. 23) Para No. 5.12**

The Committee note that year after year there have been large savings. They also note that in 1966-67 the acquisition of a new fishing vessel was put off and the two Swedish vessels for which provision of Rs. 26 lakhs was made in the Capital Account for the year 1967-68 are likely to be received only in August/September, 1968. This clearly indicates lack of advance planning. The Committee would stress the need for a more realistic financial planning so that dis-proportionate savings are avoided in future.

**Reply of Government**

The Committee's observations are noted. In making budgetary provisions a careful evaluation is being made with reference to the stage of progress against various schemes and consequent requirement of funds.

*[Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969].*

## CHAPTER III

### RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLY

#### Recommendation (Serial No. 3) Para No. 2.34

The Committee are surprised that no undertaking had been given by the State Governments regarding the actual number of persons they would depute for training to the Sub-Stations of the Central Institute of Fisheries Operatives. It is also surprising that no firm and reliable assessment had been made with regard to the requirements of the private sector before setting up the Institute and the Sub-Stations. The Committee need hardly point out that without proper assessment of the number of trainees that were expected to be trained in the Institute and its Sub-Stations, the basis of assessment adopted by Government is likely to prove incorrect and may, therefore, affect the programme of training of the various categories of personnel. The method adopted in assessing the requirements of the private industry also appears to the Committee to be a round-about one. The Ministry should have obtained specific figures from the associations or representatives of the industry concerned in the various regions of the country so that an integrated plan for training could be drawn up and implemented.

#### Reply of Government

The assessments of the overall training requirements under the different courses conducted at Central Institute of Fisheries Operatives were made on the basis of the number of fishing vessels to be commissioned during a Five Year period, which were discussed at a meeting of the Central Board of Fisheries attended by the representatives of State Governments and the industry. A more specific assessment was obviated by the fact that the requirement of personnel in the private sector depended on several factors over which the private sector had no control. There were restrictions on imports of fishing vessels and interest in utilizing indigenous ship-building yards for fishing vessels had not yet developed. It was accordingly necessary for the Government to plan ahead for training of personnel with reference to the over-all plan of introduction of deep sea fishing vessels to implement which efforts were being made in several directions (e.g. the I.B.R.D. Project, organizing of

the indigenous ship-building industry for construction of fishing vessels, schemes for import etc.)

In regard to admissions, there has been a progressive trend in the utilisation of the intake capacity of the Institute. Further, the existence of training facilities at the Institute has served as an incentive to fishing interests to get more people trained. The position is being carefully watched with a view to regulating the extent of facilities provided in each course with reference to demand.

[Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969].

### **Recommendation (Serial No. 11) Para No. 3.21**

The Committee are surprised that no specific requirements of the Teachers from the States to be trained in the Institute during each year appears to have been ascertained. On the other hand when the course was started in April, 1967 on an *ad hoc* basis, only 3 trainees were trained as teachers at the special request of the concerned State Governments. In these circumstances the Committee are doubtful whether it will be possible for the Institute to have even 10 candidates for the Teachers Training Course. They would like this matter to be specifically taken up with the State Governments and thereafter a review of the scheme made in order to see if it would be worthwhile to continue the course.

### **Reply of Government**

The State Governments have been addressed with regard to their programme of expansion of the fishermen's training centres, the number of candidates to be trained for their Institutes and the phasing of the programme of training in the Central Institute of Fisheries Operatives. Some of the State Governments have since worked out their plans and have indicated the phasing of the training programme. The matter is being further pursued.

[Ministry of Food, Agriculture, CD & C O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969].

### **Comments of the Committee**

The result of the review may be communicated to the Committee in due course.

### **Recommendation (Serial No. 13) Para No. 3.34**

The Committee are unhappy to note that the intake capacity for various courses conducted at the Institute has not been fully utilised ever since the inception of the Institute. Considering the present requirements of fisheries personnel for the developmental activities of the fishery industry the Committee cannot over-emphasise the need for fuller utilisation of the capacity. They suggest the Ministry may examine this matter alongwith their proposals for setting up additional training units and for strengthening the Central Institute of Fisheries Operatives, Ernakulam and take suitable remedial measures in consultation with the State Governments and the Fishery Industry.

### **Reply of Government**

The State Governments have been requested to send adequate number of suitable candidates in batches for training at the Central Institute of Fisheries Operatives so as to meet the requirements of personnel for operating the large fishing vessels proposed to be introduced during the Fourth Five Year Plan.

The private industry also has been requested to send candidates to meet their demands of personnel for fishing vessels which they propose to introduce.

*[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.) dated the 7th February, 1969].*

### **Comments of the Committee**

A statement showing the admissions in each course as against the intake capacity during 1969 may be furnished to the Committee in due course.

### **Recommendation (Serial No. 17) Para No. 3.59**

While agreeing that the Institute needs vessels equipped with special type of equipment required for training in all principal methods of fishing, fish findings navigation and seamanship, the Committee are not convinced of the need to acquire new vessels exclusively for the Institute. The Committee are of the view that arrangements could have been made with the State Governments and other fisheries institutions for fitting their vessels with the required type of equipment when required. They suggest that future requirements of vessels for this institute as also for other fisheries institutions of the Government of India should be carefully examined in order to avoid large-scale expenditure, wherever feasible.

### Reply of Government

The need for training vessels specifically attached to the Institute has been carefully reviewed in the light of the observations of the Committee. The two units of the Institute have a total annual capacity of 100 trainees in the categories of fishing second hands and engine drivers. The institutionalized training of fishing second hands and engine drivers is for fifteen months. During this period they are required to be given theoretical as well as practical training. This period of training is required to be supplemented by "sea-going time" of 36 to 42 months in the case of fishing second hands and a corresponding period which has not yet been finalized by the Mercantile Marine Department for engine drivers of fishing vessels. During this period the operatives are required to work on board vessels of specified sizes. It is only after this period of "sea-going time" has been completed that they are treated as duly qualified.

Vessels of the Indo-Norwegian Project, Deep Sea Fishing station, State Governments etc. can be made use of for giving trainees the necessary facilities for "sea-going time". With the acquisition of the 57' vessels now under construction this programme will be facilitated. Regarding the period of institutionalized training, however, the efficiency of training at the Institute would be seriously affected unless an adequate number of vessels is readily available to the Institute. Accommodation on fishing vessels is limited and when they undertake fishing operations they are required to be manned by the full complement of crew. The trainees would have to be split up into smaller batches. This would create difficulties in regard to instructors. Training vessels are fitted with various types of costly equipment. Fishing vessels and survey vessels are fitted only with the types of equipment required for the particular programme of each vessel. Training programmes would have to be dovetailed with fishing or survey programmes of the Institutes and other organizations. Immediate practical demonstration of subjects as and when they are taken up for theoretical instruction would be difficult unless the Institute has an adequate number of its own vessels. It is in this context that the allotment of training vessels to the units of the Institute has been regarded as a useful and necessary facility for the important programme of training of operatives. In addition to the Swedish vessels which have been gifted under an aid agreement it was proposed to allot one fifty seven feet vessel each to the Ernakulam and Madras units. This proposal will be carefully reviewed in the light of the Committee's observations. As stated earlier, it is proposed to provide for "sea-going time" in vessels other

than those belonging to the project. The need for additional vessels will be carefully assessed in this context and with due regard to the number of trainees at the units, the number which can be efficiently trained on the Swedish and existing vessels during the period of institutionalized training, the number of efficient vessels readily available to the Institute and details of the training programme.

[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.), dated the 7th February, 1969].

.. **Recommendation (Serial No. 20) Para No. 4.9**

The Committee hope that the suggestion of the Director of the Institute for the enhancement of pay scales so as to attract suitable candidates will be considered at the appropriate time so that there is no dearth of suitable persons for purposes of imparting training to the trainees for Fisheries Operatives.

**Reply of Government**

An analysis of recruitment results in the course of recent recruitments to a large number of posts in the Institute is being made with a view to identifying the subjects/posts in which difficulty has been experienced in obtaining fully qualified and suitable personnel. This analysis will be taken into consideration when there is a suitable opportunity for review of pay-scales.

[Ministry of Food, Agriculture, CD & C, O.M. No. F. 24-24/68-Fy. (Instt.), dated the 7th February, 1969]

NEW DELHI;

Dated the 31st May, 1969.

M. THIRUMALA RAO,

**Chairman,**  
**Estimates Committee.**

---

Jyaistha 10, 1891 (Saka).



## APPENDIX

(Vide Introduction)

*Analysis of the action taken by Government on the recommendation contained in the 41st Report of the Estimates Committee (Fourth Lok Sabha)*

1.	Total number of Recommendations . . . . .	23
2.	Recommendations that have been accepted by Government (vide recommendations at Sl. Nos. 1, 2, 4 to 10, 12, 14 to 16, 18, 19, 21 to 23)	
	Number . . . . .	18
	Percentage to total . . . . .	78.26%
3.	Recommendations which the Committee do not desire to pursue in view of Government's reply (vide recommendations at Sl. No. 3, 11, 13, 17 and 20)	
	Number . . . . .	5
	Percentage to total . . . . .	21.74%

---

(C) 1969 BY LOK SABHA SECRETARIAT

PUBLISHED UNDER RULE 382 OF THE RULES OF PROCEDURE AND CONDUCT OF  
BUSINESS IN LOK SABHA (FIFTH EDITION) AND PRINTED BY THE GENERAL  
MANAGER, GOVERNMENT OF INDIA PRESS, MINTO ROAD, NEW DELHI.

---